

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF HARIDRA VINTRADE PRIVATE LIMITED

RELEVANT PARTICULARS		
1	Name of corporate debtor	HARIDRA VINTRADE PRIVATE LIMITED
2	Date of incorporation of corporate debtor	24/01/2019
3	Authority under which corporate debtor is incorporated / registered	ROC KOLKATA
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51100WB2019PTC230016
5	Address of the registered office and principal office (if any) of corporate debtor	62/D/2, JN Mukherjee Road, Ghusuri, PS-Malipanchghara, Howrah- 700064
6	Insolvency commencement date in respect of corporate debtor	25/11/2025
7	Estimated date of closure of insolvency resolution process	24/05/2026
8	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Soumitra Lahiri Registration number: IBBI/IPA-001/IP-P00734/2017-2018/11232
9	Address and e-mail of the interim resolution professional, as registered with the Board	Flat 14D & E, Tower- 32, Genexx Valley, Joka, Diamond Harbour Road, Kolkata – 700104 Email: slahiri0207@gmail.com ,
10	Address and e-mail to be used for correspondence with the interim resolution professional	Flat 14D & E, Tower- 32, Genexx Valley, Joka, Diamond Harbour Road, Kolkata – 700104 Email: slahiri0207@gmail.com
11	Last date for submission of claims	13/12/2025
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) https://ibbi.gov.in/en/home/downloads (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Haridra Vintrade Private Limited on 25th November 2025.

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The creditors of Haridra Vintrade Private Limited, are hereby called upon to submit their claims with proof on or before 13th December 2025 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.


SOUMITRA LAHIRI
INSOLVENCY PROFESSIONAL
REGN. NO. : 1301/IPA-001/IP-P00734/2017-18/11232

Name and Signature of Interim Resolution Professional : Soumitra Lahiri
Interim Resolution Professional
in the matter of **Haridra Vintrade Private Limited**
IBBI/IPA-001/IP-P00734/2017-2018/11232
Flat 14D & E, Tower- 32, Genexx Valley, Joka,
Diamond Harbour Road, Kolkata – 700104
Email: slahiri0207@gmail.com,
Date: 28/11/2025
Place: Kolkata
Phone: (33) 23903644/4484 1488, Cell: +91 8420969857